

GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION NO. 1916  
TO BE ANSWERED ON 10.12.15

**Encroachment on Public Land**

1916. SHRI RAMA KISHORE SINGH:

Will the Minister of COAL be pleased to state:

- (a) whether the cases pertaining to construction of houses by encroaching upon the public land have been reported in Coal India Limited (CIL) particularly in Dugda Coal Washery of Bharat Coking Coal Limited (BCCL);
- (b) if so, the number of such cases reported during the last three years and the current year, company-wise; and
- (c) the action taken by the Government against the officers patronising such activities?

**A N S W E R**

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL,  
POWER AND NEW AND RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) to (c): The information is being collected and will be laid on the Table of the House.

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